

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH.

Review Petition No.45/94

in

Original Application No.778/93.

Shri S.S.Amrite

..... Applicant.

✓ V/s.

Union of India & Anr.

..... Respondents.

ORDER ON REVIEW PETITION NO.45/94.

Tribunal's Order :-

Dated: 24.3.1994.

¶ Per Shri Justice M.S.Deshpande, Vice-Chairman

All the points which have been raised by the Review Petition were substantially considered in the main Judgment delivered in the Original Application and no ground has been made out for entertaining the Review Petition. It is dismissed.


(M.S.DESHPANDE)
VICE-CHAIRMAN

B.